

*** IN THE HIGH COURT OF DELHI AT NEW DELHI**

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Date of Decision: 07.05.2013

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**W.P.(C) 1111/2013
AJAY DAGAR**

..... Petitioner

Through Mr. B.S. Maan & Ms. Sunita Maan,
Advocates

versus

GOVT.OF NCT OF DELHI

..... Respondent

Through Ms. Manika Tripathy Pandey, Mr. Kamal
Nijhawan, Advocates for DDA
Ms. Jhun Jhun Sarkar, Ms. Deepika
Mr. Sidharth Panda, Mr. B. Mahapatra
Advocates for Respondent No.1
Ms. Shobhna Takiar, Mr. Yeeshu Jain,
Advocates for L & B Department

**CORAM:
HON'BLE MR. JUSTICE V.K. JAIN**

JUDGMENT

V.K.JAIN, J. (ORAL)

For orders, please see W.P.(C) No. 1027/2013.

V.K. JAIN, J

MAY 07, 2013

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